

**Property not on The Insured Premises / Offsite Premises**

It is hereby understood and agreed, subject otherwise to the terms, conditions and exclusions of the Policy and endorsed hereon, that this Policy extends to cover property (Machineries /Equipments and Stocks) of the insured temporarily stored in unspecified locations outside the insured premises subject to these properties being part of the declared Sum Insured. This cover is subject to Territorial scope as specified in the policy.

The indemnity provided herein shall be subject to the limit of indemnity as specified in The Schedule.